

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the University Grants Commission for the year 1976-77.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (1) above.

[Placed in Library. See No. LT-2576/78].

(4) (i) A copy of the Annual Accounts of the University of Delhi for the year 1976-77 together with the Audit Report thereon (Hindi and English versions).

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.

[Placed in Library. See No. LT-2577/78].

(5) (i) A copy of the Certified Accounts (Hindi and English versions) of the Visva-Bharati University, Santiniketan, for the year 1976-77 together with the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.

[Placed in Library. See No. LT-2578/78].

serious situation prevailing in Kanjhawala village. There is a tense atmosphere in the village. The Harijans must be protected.

MR. SPEAKER: I have not allowed it. (*Interruptions*).

SHRI V. M. SUDHEERAN: We want a statement from the hon. Prime Minister.

MR. SPEAKER: I have not allowed it, I have not granted consent for the adjournment motion. I will consider any other motion.

SHRI SAUGATA ROY (Barrackpore): You advise us how we can raise the matter of the Kanjhawala village Harijans whose property and life are in danger.

MR. SPEAKER: I have allowed a question already. If you want a calling attention, I will allow, but not an adjournment motion.

SHRI K. LAKKAPPA (Tumkur): On a point of order. I have tabled a calling attention with respect to the very serious matter reported in the *Indian Express*. Ministers are said to be powerless, and they have made a complaint. Senior Ministers are treating junior Ministers shabbily.

MR. SPEAKER: It is not a point of order. The calling attention will be considered.

SHRI K. LAKKAPPA: \*\*

MR. SPEAKER: Don't record.

12.02 hrs.

#### RE. MOTION FOR ADJOURNMENT

SHRI V. M. SUDHEERAN (Alleppey): I have given notice of an adjournment motion regarding the

12.04 hrs.

#### RE. QUESTIONS OF PRIVILEGE

SHRI C. K. CHANDRAPPA (Cannanore): I have given notice of a privilege motion against the Prime

\*\*Not recorded.